



7584/B

दिल्ली विधि परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
-89, Bar Plot Institutional Area, Near Court Marg, New Delhi-110 002

Ref. No. Sec./5/1488/2022

Date: ... 08.12.2022.

**NOTIFICATION**

It is hereby informed that the following candidates have been declared duly elected (appointed) as office bearers in the Bar Council of Delhi as a result of elections held on 07<sup>th</sup> December, 2022 under the Advocates Act (Act No. 25 of 1961) and the Bar Council of Delhi Rules:-

**LIST OF MEMBERS DECLARED ELECTED (APPOINTED) AS OFFICER BEARERS OF BAR COUNCIL OF DELHI, BY ITS ELECTION COMMITTEE ON 07.12.2022 :-**

Number of Post	Name of Post/Committee		Name of Elected Candidate
1	Chairman	1	Shri K.K. Misra, Sr. Advocate
1	Vice-Chairman	1	Shri Binoy Kumar
1	Chairman, Executive Committee	1	Shri D.K. Sharma
4	Co-Chairman	1	Shri Hiral Akhtar
		2	Shri Kameer Malhotra
		3	Shri Ajaykumar Sangwan
		4	Shri Ajay Singh
5	Executive Committee	1	Shri Hiral Akhtar
		2	Shri R.S. Goswami
		3	Shri Balraj Bhargava
		4	Shri Rajeev Khanna
		5	Shri Ajay Singh
3	Library Committee	1	Shri Hiral Akhtar
		2	Shri Ajaykumar Sangwan
		3	Shri Ajay Singh
5	Rules Committee	1	Shri C.P. Jain
		2	Shri Hiral Akhtar
		3	Shri R.S. Goswami
		4	Shri Balraj Bhargava
		5	Shri Ajay Singh
3	Welfare Committee	1	Shri R.S. Goswami
		2	Shri Saksh Bhargava
		3	Shri Kameer Malhotra

Genl. Secy.

P. Secy.

B.O. : S-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 002 Ph: 23287761

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (JALANDHAR)**

No. 5/109 - 5/204

Genl./Secy./Circular/10/2022

Dated, Delhi the

4 DEC 2022

Re: Regarding Notification.

A copy of a Notification No. 644/5/1488/2022 dated 08/12/2022 and No. 644/5/1488/2022 dated 12/12/2022 received from D.P. Jain, Chairman, Election Committee, Bar Council of Delhi and No. 644/5/1488/2022 dated 08/12/2022 received from Col. Anil Sharma (Retd.) Secretary, Bar Council of Delhi, in respect of elected and appointed Member of Bar Council of Delhi, forwarded for information to:-

1. All the 14 Principal District & Sessions Judges, Delhi/New Delhi (except Central District).
2. The Lt. Principal Judge, Family Courts (JAL), Swara Court, Delhi.
3. All the 14 Judicial Officers posted in Central District, 14 District Courts Delhi.
4. The Clerks, Website Committee, 14 District Courts, Delhi with the request to release the same on the Website of Delhi District Courts as per rule.
5. Calling official for releasing the same on Government Website through JALANDHAR as per rule.
6. P.S. to 14 Principal District & Sessions Judges (JAL), Delhi for information.

*[Signature]*  
[Signature]

Officer-in-Charge, General Branch, Central/  
Additional District & Sessions Judge,  
The Jalandhar Court, Punjab

Encl. As above



Phone : +91-11-26488305, 41752945,  
48603795, 46605730, 43569868  
E-mail : barcouncilofdelhi@rediffmail.com  
Web : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khajuri Ganga Marg, New Delhi-110 049

Ref. No. Gen./SF/1439/2022

Dated : 08.12.2022

2	Disciplinary Committee-I	:	1 2	Shri O.P. Faiz Shri R.S. Goswami
2	Disciplinary Committee-II	:	1 2	Shri Himlal Akhtar Shri Rakesh Sherawat
2	Disciplinary Committee-III	:	1 2	Shri Murari Tiwari Shri D.K. Sharma
2	Bar Council of India Advocates Welfare Committee for the state	:	1 2	Shri O.P. Faiz Shri Rajpal Meena

*(Signature)*  
O.P. Faiz  
Chairman  
Election Committee  
Bar Council of Delhi

Copy forwarded to The Principal Secretary, (Law & Justice & L.A.) Delhi Administration, Govt. of N.C.T. of Delhi alongwith three copies of Hindi version for publication in Delhi Gazette (Part-IV) (Extraordinary) with the request that 3 copies of the Gazette may please be sent to this department for official use.

*(Signature)*  
O.P. Faiz  
Chairman  
Election Committee  
Bar Council of Delhi

Copy forwarded for information to:-

1. The 1<sup>st</sup> A.S.G. India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi-110002
3. The Secretaries of All State Bar Councils
4. The Secretaries of All Bar Associations, Delhi
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, All High Courts in India
7. The District & Session Judge, Tis Hazari Courts, Delhi
8. The District Magistrates in all 9 Districts of Delhi
9. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi-110001

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph : 23387701



Phone : +91-11-26498356, 41752340,  
45003795, 45003739, 43556986  
E-mail : barcouncildelhi@rediffmail.com  
Web : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. Gen/SF/1451/2022

Dated : 19-12-2022

**NOTIFICATION**

It is hereby informed that the following candidates have been declared duly elected as members of the Indigent & Disabled Lawyers Committee to the Bar Council of Delhi as a result of elections held on 14<sup>th</sup> December, 2022 under the Advocates Act (Act No. 25 of 1961) and the Bar Council of Delhi Rules :-

**LIST OF MEMBERS DECLARED ELECTED AS MEMBERS OF INDIGENT & DISABLED LAWYERS COMMITTEE OF BAR COUNCIL OF DELHI, BY ITS ELECTION HELD ON 14.12.2022 :-**

Number of Post	Name of Post/Committee	:		Name of Elected Candidate
5	Indigent & Disabled Lawyers Committee	:	1	Shri R.S. Goswami
			2	Shri Rakesh Sherawat
			3	Shri D.K. Sharma
			4	Shri Kumar Mukesh
			5	Shri Ajayinder Sangwan

*O.P. Fair*  
O.P. Fair  
Chairman  
Election Committee  
Bar Council of Delhi

Copy forwarded to The Principal Secretary, (Law & Justice & L.A.) Delhi Administration, Govt. of N.C.T. of Delhi alongwith three copies of Hindi version for publication in Delhi Gazette (Part-IV) (Extraordinary) with the request that 3 copies of the Gazette may please be sent to this department for official use.

*O.P. Fair*  
O.P. Fair  
Chairman  
Election Committee  
Bar Council of Delhi

**Copy forwarded for information to:-**

1. The 1<sup>st</sup> A.S.G. India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi-110002
3. The Secretaries of All State Bar Councils
4. The Secretaries of All Bar Associations, Delhi
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, All High Courts in India
7. The District & Session Judge, Tis Hazari Courts, Delhi
8. The District Magistrates in all 9 Districts of Delhi
9. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi-110001

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387701



Phone : +91-11-26498205, 41752340,  
45603795, 45603730, 43292635  
E-mail : barcouncilofdelhi@rediffmail.com  
Web : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/B, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. Gen./SF/No.52 /2022

Dated : 19.12.2022

**NOTIFICATION**

It is hereby notified that Mr. Ramesh Gupta, Senior Advocate, Member, Bar Council of Delhi has been nominated in the Trustee Committee as required under section 4 (3) (f) of the Advocate Welfare Fund Act 2001 w.e.f. from 9<sup>th</sup> December 2022. He will hold office for a period not exceeding 3 years from the date on which he enter upon his office

  
Col. Arun Sharma (Retd.)  
Secretary  
Bar Council of Delhi

Copy forwarded to The Principal Secretary, (Law & Justice & L.A.) Delhi Administration, Govt. of N.C.T. of Delhi alongwith three copies of Hindi version for publication in Delhi Gazette (Part-IV) (Extraordinary) with the request that 3 copies of the Gazette may please be sent to this department for official use.

  
Col. Arun Sharma (Retd.)  
Secretary  
Bar Council of Delhi

**Copy forwarded for information to:-**

1. The 1<sup>st</sup> A.S.G. India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi-110002
3. The Secretaries of All State Bar Councils
4. The Secretaries of All Bar Associations, Delhi
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, All High Courts in India
7. The District & Session Judge, Tis Hazari Courts, Delhi
8. The District Magistrates in all 9 Districts of Delhi
9. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi-110001